GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO: 769

ANSWERED ON 04TH DECEMBER, 2025

ESTABLISHMENT OF MEGA FOOD PARK IN MAHARASHTRA

†769. SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of Food Processing Industries be pleased to state:

- (a) whether establishing a mega food park requires suitable land, necessary infrastructure and an efficient supply chain keeping in view the availability of these resources in Bhiwandi, Maharashtra and if so, the details thereof;
- (b) whether the Government proposes to or is likely to set up a mega food park there in future, if so, the details thereof;
- (c) whether the Government is taking any steps towards detailed planning and implementation in this regard, if so, the details thereof;
- (d) whether the Government is considering prioritizing areas with urban-rural connectivity under the mega food park scheme especially where logistics facilities already exist; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

a) to (e). The Ministry of Food Processing Industries has been implementing the Scheme for Mega Food Parks since 2008. The scheme functioned on a hub and spoke model. It includes creation of infrastructure for primary processing and storage near the farm gate at Primary Processing Centers (PPCs) and common facilities and enabling infrastructure at the Central Processing Centre (CPC). The CPC has need based common infrastructure required for processing, packaging, environmental protection, quality control, trade facilitation etc. The Ministry on its own does not set up any Mega Food Park Project. The responsibility of execution, ownership and management of the Mega Food Park (MFP) vests with a Special Purpose Vehicle (SPV)/ Implementing Agency (IA) and the Ministry only provides support in the form of Grant in aid/ subsidy to the Implementing Agencies as per scheme guidelines applicable. The scheme envisaged a capital grant @50% of the eligible project cost in general areas and @75% in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs. 50 Crore per project. At least 50 acres of land was required to be arranged by the SPV /Implementing agency (IA) for the Central Processing Centre of the Mega Food Park. Ministry had invited Proposals from interested entities/organizations through Expression of Interest (EoI) floated from time to time, in accordance with scheme guidelines for setting up of Mega Food Parks. So far 3 Mega Food Parks have been approved in the state of Maharashtra, the details of these MFPs are at **Annexure**.

Ministry cannot sanction any new MFP as the scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities during 15th Finance Commission cycle.

ANNEXURE REFERRED TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 769 REGARDING ESTABLISHMENT OF MEGA FOOD PARK IN MAHARASHTRA ANSWERED ON 04.12.2025

SPV/IA Nam	Distt.	State/	Date of Fi	Total projec	Approved g	Grant Rele	Status
e		UT Na	nal Appro	t cost (Rs. I	rant(Rs. In	ased (INR i	
		me	val	n Cr.)	CR.)	n Cr)	
Satara Mega Fo	Satar	Mahara	06-Aug-1	139.33	50	45	Operation
od Park Pvt Ltd	a	shtra	4				al
Paithan Mega F	Aura	Mahara	08-Mar-13	124.52	48.82	43.94	Operation
ood Park Pvt Lt	ngaba	shtra					al
d	d						
Wardha Mega F	Ward	Mahara	13-Jan-16	92.36	50	15	Under Im
ood Park Pvt Lt	ha	shtra					plementat
d							ion